

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. P. NO. 71(ND)/2013

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.10.2017.

NAME OF THE COMPANY: Sh. Achal Nath & Ors. Vs. M/s. Ashok Brothers Impex Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s)	: Mr. Krishna Kumar, Advocate Ms. Srujana Suman Mund, Advocate		
	For the Respondent (s)	: Mr. Harshit Agarwal, Advocate Mr. Rahul Ahuja, Advocate		

Order

File taken up on CA 257/C-II/2017.

Notice to the ROC, returnable on 17th October, 2017. Dasti.

-Sd-
(S. K. Mohapatra)
Member (T)

-Sd-
(Ina Malhotra)
Member (J)